

Fourteenth Lok Sabha

**Session : 9**

**Date : 04-12-2006**

**Participants : Meena Shri Namu Narain, Singh Dr. Akhilesh Prasad, Bhuria Shri Kantilal, Dasmunsi Shri Priya Ranjan**

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Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

... (Interruptions)

अध्यक्ष महोदय: हम आपकी बात सुनेंगे।

...(व्यवधान)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली): अगर कोई गलत काम कर रहा है, तो क्या उसका विरोध नहीं होना चाहिए...(व्यवधान) अगर को राज्य सरकार गलत काम कर रही है, तो वह वैस्ट बंगाल की सरकार कर रही है...(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the Cable Television Networks (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 469 (E) in Gazette of India dated the 10<sup>th</sup> August, 2006 under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995.

(Placed in Library, See No. LT 5122/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ—

- (1) नेशनल एग्रीकल्चरल को-ऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वा 200-2006 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) नेशनल एग्रीकल्चरल को-ऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वा 2005-2006 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library, See No. LT 5123/2006)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, श्री तस्लीमुद्दीन की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ—

- (1)(एक) नेशनल डेयरी डेवलपमेंट बोर्ड, आणंद के वा 2005-2006 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल डेयरी डेवलपमेंट बोर्ड, आणंद के वॉ 2005-2006 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 5124/2006)

(2) राष्ट्रीय डेयरी विकास बोर्ड अधिनियम, 1987 की धारा 50 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(एक) राष्ट्रीय डेयरी विकास बोर्ड कर्मकार (नियुक्ति, वेतन और भत्ते) (कर्मकार) विनियम, 2006 जो 4 मई, 2006 के भारत के राजपत्र में अधिसूचना संख्या डीईएल:एनडीडीबी में प्रकाशित हुए थे तथा 24 जून, 2006 की अधिसूचना संख्या 101 में प्रकाशित उसका शुद्धि पत्र।

(दो) राष्ट्रीय डेयरी विकास बोर्ड अधिकारी (नियुक्ति, वेतन और भत्ते) (संशोधन) विनियम, 2006 जो 4 मई, 2006 के भारत के राजपत्र में अधिसूचना संख्या डीईएल:एनडीडीबी में प्रकाशित हुए थे।

(Placed in Library, See No. LT 5125/2006)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table –

(1) A copy of the Environment (Protection) Second Amendment Rules, 2006 published in Notification No. G.S.R. 640 (E) in Gazette of India dated the 16<sup>th</sup> October, 2006 under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 5126/2006)

(2) A copy of the Breeding of and Experiments on Animals (Control and Supervision) Amendment Rules, 2006 (Hindi and English versions) published in Notification No. S.O. 1818(E) in Gazette of India dated the 25<sup>th</sup> October, 2006 under section 38 of the Prevention of Cruelty to Animals Act, 1960.

(Placed in Library, See No. LT 5127/2006)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2004-2005.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2004-2005,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5128/2006)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I begto lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :-

- (i) The Sugarcane (Control) (Amendment) Order, 2006 published in Notification No. S.O. 1940 (E) in Gazette of India dated the 10<sup>th</sup> November, 2006.
- (ii) The Sugarcane Press-mud (Control) (Repeal) Order, 2006 published in Notification No. S.O. 1457 (E) in Gazette of India dated the 7<sup>th</sup> September, 2006.

(Placed in Library, See No. LT 5129/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2005-2006, alongwith Audited Accounts, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5130/2006)

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